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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2019 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 602/9/HDB/2019
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C.V. Nagesimham	Adv	9492202233	C.V.N
M.R. Sree Ramya	Adv	8096819955	Ramya


**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G. Reddy	Adv	9502036363	Tarun
Uwais Saif	Adv	8142071912	Uwais

**ORDER**

Counsels representing both sides are present. Counsel for the Respondent stated that they are meeting tomorrow for settling the matter and prayed time for submitting the outcome of the discussions. At request, time is enlarged. Put up the matter on 11.12.2019.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL